

Geological Survey in North Eastern States

118. SHRI N. TOMBI SINGH: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the Geological Survey of India has undertaken or proposes to conduct mineral surveys in the North Eastern States, especially in Manipur and Nagaland; and

(b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STEEL AND MINES (SHRI ASHOKE KUMAR SEN): (a) Geological Survey of India has undertaken and also proposes to conduct mineral surveys in North Eastern States including Manipur and Nagaland.

(b) Current mineral surveys of Manipur and Nagaland indicate cement grade limestone and chromite/platinoids in Ukhrul district in Manipur and basemetal in Ziphu-Washello area, Phek district in Nagaland.

Opening of Permanent Bench of Guwahati High Court In N.E. States

119. SHRI N. TOMBI SINGH: Will the Minister of LAW AND JUSTICE be pleased to refer to the reply given on 30 March, 1990 to Unstarred Question No. 2967 regarding setting up of benches of High Courts and state:

(a) the progress made in the opening of permanent benches of the Guwahati High Court in the States of Manipur, Tripura, Meghalaya, Mizoram, and Arunachal Pradesh;

(b) whether necessary infrastructural facilities for establishment of these benches

have been provided by the concerned States;

(c) if so, when these benches are likely to be set up; and

(d) if not, the reasons for delay in this regard?

THE MINISTER OF COMMERCE AND MINISTER OF LAW AND JUSTICE (DR. SUBRAMANIAM SWAMY): (a) to (d). A permanent bench of the Guwahati High Court has since been established at Aizawl in Mizoram w.e.f. 5.7.90. The Governments of Manipur, Tripura, Meghalaya and Arunachal Pradesh have not yet reported completion of pre requisite infrastructural facilities for establishment of High Court benches in the respective State capitals to the satisfaction of the Chief Justice of Guwahati High Court. The matter is pursued regularly with the State Governments.

[*Translation*]

Imports during November 1990 to January, 1991

120. SHRI YAMUNA PRASAD SHASTRI: Will the Minister of COMMERCE be pleased to state:

(a) the names and the value of goods imported during the period from 10 November, 1990 to 31 January, 1991; and

(b) the value of goods exported during the same period?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SHANTILAL PURUSHOTTAM DAS PATEL): (a) and (b) Information for the period 10th November, 1990 to 31st January, 1991 is not available as date-wise data are not maintained.